

Nomination of cases by Hon'ble the Chief Justice on 01/12/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	F. A. - 74/2005 with First Appeals no. 79/2005, 96/2005, 104/2005, 72/2005, 73/2005, 211/2005, 83/2005, 236/2005, 70/2005, 99/2005, 97/2005,100/2005, 76/2005, 98/2005,209/2005, 192/2005, 208/2005,202/2005,194/2005 137/2005,196/2005,201/2005 189/2005,190/2005,206/2005 134/2005,235/2005,136/2005 105/2005,71/2005, 101/2005, 198/2005,191/2005,193/2005 200/2005,195/2005,234/2005 220/2005,197/2005,204/2005 82/2005, 81/2005, 217/2005, 140/2005,203/2005,218/2005 212/2005,219/2005,129/2005 77/2005,205/2005, 103/2005, 142/2005,102/2005,210/2005 162/2005,168/2005,164/2005 172/2005,61/2005, 152/2005, 165/2005,67/2005, 163/2005, 65/2005, 66/2005, 156/2005, 68/2005,158/2005, 153/2005, 84/2005, 63/2005, 169/2005, 59/2005, 90/2005, 69/2005, 16/2005,160/2005, 157/2005, 170/2005,173/2005, 85/2005, 86/2005, 91/2005, 87/2005, 643/2005,632/2005,647/2005 648/2005,650/2005,641/2005 638/2005,637/2005, 75/2005, 78/2005, 80/2005, 92/2005, 94/2005, 95/2005, 60/2005, 62/2005,64/2005,93/2005, 106/2005, 88/2005	Hon. Sudhir Agarwal, J. (with connected cases)	F. A. Section on 01/12/2015
2	Spl. A. (D) – 198/2003 with Spl. A. - 580/2010	Hon. Arun Tandon, J.	Spl. A. Section on 01/12/2015
3	Spl. A. - 394/2013	Hon. Tarun Agarwala, J.	Spl. A. Section on 01/12/2015
4	Spl. A. (D) – 285/2013	Hon. V. K. Shukla, J.	Spl. A. Section on 01/12/2015
5	Writ A – 63635/2015	Hon. Krishna Murari, J.	Writ A-II Section on 01/12/2015
6	Spl. A. - 162/2015	Hon. V. K. Shukla, J.	Spl. A. Section on 02/12/2015
7	Spl. A. - 441/2002 with	Hon. Krishna Murari, J. (with connected cases)	Spl. A. Section on 02/12/2015

	Spl. A. - 224/2000	for final disposal.	
In DB as a member			
8	Jail Appeal – 2962/2008 (Correction Application)	Hon. Raghavendra Kumar, J.	CrI. A. Section on 02/12/2015
Bench Comprising			
9	F. A. - 1116/2004 (Review Application)	Hon. Arun Tandon, J. and Hon. Pankaj Mithal, J.	F. A. Section on 01/12/2015
10	Writ C – 28261/2015 with Spl. A. - 248/2015	Hon'ble the Chief Justice and Hon. P. K. S. Baghel, J.	Writ C-II Section on 01/12/2015
Hon....., J.			
11	CrI. A. - 1401/2013 with CrI. A. - 1255/2013	Hon. Om Prakash, J.	CrI. A. Section on 01/12/2015
12	Writ B – 19015/1990	Hon. B. K. Narayana, J.	Writ B Section on 02/12/2015
13	Writ A – 19450/2009 with W. P. - 23390/2011	Hon. M. K. Gupta, J.	Writ A-II Section on 02/12/2015
14	Bail – 34639/2014	Hon. Ranjana Pandya, J.	Bail Section on 02/12/2015
15	Bail – 36613/2013	Hon. Manoj Misra, J.	Bail Section on 02/12/2015
16	Bail – 38166/2015 with Bail – 43649/2014 with Bail – 16543/2014	Hon. Ramesh Sinha, J.	Bail Section on 02/12/2015
17	CrI. R. - 4329/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 01/12/2015
18	S.C.R. (D) – 218/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 01/12/2015
19	Bail – 43073/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 01/12/2015
20	Bail – 43207/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 01/12/2015
21	Bail – 43069/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 01/12/2015
22	Bail – 43099/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 01/12/2015
23	Bail – 43067/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 01/12/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			

24	Writ A – 35090/2001	Hon. B. Amit Sthalekar, J.	Writ A-II Section on 02/12/2015
25	Writ C – 1592/2015	Hon. Ran Vijai Singh, J.	Writ C-I Section on 02/12/2015
26	Writ A – 36323/1994	Hon. Suneet Kumar, J.	Writ A-II Section on 02/12/2015
27	W. P. - 64994/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 02/12/2015
28	CAPL – 7180/2015	Hon. S. P. Kesarwani, J.	Computer fresh Section on 01/12/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
02/12/2015